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**IN THE HIGH COURT OF JUDICATURE AT BOMBAY  
ORDINARY ORIGINAL CIVIL JURISDICTION  
COMPANY PETITION NO. 482 OF 2000**

In the matter of Companies Act, 1956;  
And

In the matter of sections 433,434 and 439 of the  
Companies Act, 1956;

And

In the matter of Secured Creditors Petition for  
winding-up of M/s. Gosalia Emultech Pvt. Ltd., a  
limited company incorporated under the  
provisions of the Companies Act, 1956, having  
its registered office at A 8/9 Bhanji Udyog Nagar  
Pankar Pada, Post Mira Dist. Thane.

....Respondents

Union Bank of India a body corporate )  
constituted under the Banking Companies )  
(Acquisition and Transfer of Undertakings) Act, )  
1970 having its Central Office at Vile Parle )  
(East) Branch Office at 19, Shahjivan, )  
Shradhanand Road, Vile Parle, )  
Mumbai - 400 057. )

.... Petitioners

**NOTIFICATION TO OFFICIAL LIQUIDATOR ORDER APPOINTING HIM AS A  
LIQUIDATOR**

To,  
The Official Liquidator,  
High Court,  
Bombay

Order pronounced on **29<sup>th</sup> April, 2010** by the Hon'ble Company Judge **Shri S.J. Kathawalla** for the appointment of the Official Liquidator as a Liquidator of the undermentioned Company:

- : 2 : -

NAME OF THE COMPANY

: M/s. Gosalia Emultech Pvt. Ltd.

REGISTERED OFFICE AT

: A 8/9 Bhanji Udyog Nagar Pankar Pada, Post Mira  
Dist. Thane.

ADVOCATE FOR PETITIONER

: S. Mahomedbhai & Co.

DATE OF THE PRESENTATION  
OF THE PETITION

: 2<sup>nd</sup> May, 2000

Copies of the Minutes of the Order, Company Petition alongwith Affidavit-in-support thereof are enclosed.

th day of May 2010

For Registrar (O.S.)/  
Prothonotary and Senior Master

SEALER

Dated this \_\_\_\_\_ day of May, 2010

**NOTE** :- It will be the duty of the persons as are liable to make out or to concur in making out a statement of affairs under Section 454 to attend on the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

**Copy forwarded for information :-**

To,  
The Registrar of Companies,  
Everest Bldg, 100,  
Marin Drive  
Mumbai:- 400 002.

IN THE HIGH COURT OF JUDICATURE AT  
BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 482 OF 2000

Union Bank of India  
..... Petitioner

Versus

M/s. Gosalia Emultech Pvt. Ltd.  
..... Respondents

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**NOTIFICATION**  
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Dated This 5<sup>th</sup> day of May, 2010

COMPANY REGISTRAR,  
ORIGINAL SIDE HIGH COURT,  
BOMBAY